

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-4447
TO BE ANSWERED ON-22.03.2018
SOLAR MANUFACTURING BASE

4447. SHRI KALIKESH N. SINGH DEO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the details of the present solar manufacturing base in the country;
- (b) whether the Government proposes to introduce a policy for solar power generation equipment;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government also proposes to introduce incentives for solar manufacturers in the country with a view to promote the domestic manufacturing; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a): Based on the information provided to the Ministry of New & Renewable Energy (MNRE) by solar photovoltaic (PV) manufacturers till 29.12.2017, the solar PV manufacturing capacities in India, are as follows:

Type of Manufacturing	Total no. of manufacturers (nos.)	Installed capacity as on 31.07.2017 (MW)
Solar Cells	19	3026
Solar Modules	92	9732

(b) to (e) The Government of India already has a policy for supporting domestic manufacturing in solar photovoltaic (PV) sector in the form of Special Incentive Package Scheme (SIPS)/ Modified Special Incentive Package Scheme (M-SIPS). The scheme, inter alia, provides for:

- i. 20-25% subsidy for investments in capital expenditure for setting up of the manufacturing facility.
- ii. Reimbursement of countervailing Duty (CVD)/ Excise Duty for capital equipment for the units outside Special Economic Zone (SEZ).

The incentives are available for several categories of electronic products and product components including Solar Photovoltaic (SPV) product components including Polysilicon, Ingots and/ or Wafers, Cells, Modules/Panels. Units across the value chain starting from raw materials to assembly, testing, and packaging of these product categories are included.

In addition, the solar power projects being implemented by the Central Public Sector Undertakings (CPSUs) with financial support from government and those rooftop solar projects implemented with central financial assistance are mandated to source their requirement of solar cells/ modules from domestic sources as per extant guidelines, in a World Trade Organization (WTO) compliant manner.
